

was appointed to go into the problems and complaints of workers engaged in Khadi Gramodyog Industry;

(b) if so, whether the said Committee has since submitted their recommendations;

(c) if so, the details thereof and the actions initiated by the Government thereon; and

(d) if answer to (b) is in the negative, the reasons thereof and by what time the recommendations are likely to be submitted by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes, Sir.

(b) No, Sir.

(c) In view of the answer at (b) this does not arise.

(d) Since the terms of reference of the Committee are exhaustive and covers large number of institutions engaged in the production of Khadi, the Committee needs some more time to submit its report. The Committee has been asked to expedite submission of their recommendations.

#### **Fertilizer Plant in Thanjavur, Tamil Nadu**

4768. SHRI B. RAJA RAVI VARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government

propose to set up a fertilizer plant in Thanjavur district, Tamil Nadu in the co-operative sector using natural gas; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILISERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) Does not arise.

#### **Supply of Boiled Rice to Kerala**

4769. SHRIMATI SUSEELA GOPALAN: Will the PRIME MINISTER be pleased to state:

(a) the quantity of rice, pamolein, kerosene and sugar allotted to Kerala for the Public Distribution System for the last three years;

(b) whether the Government have received any request from the Government of Kerala for the allotment of boiled rice for the distribution; and

(c) if so, the reaction of the Government thereon?

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The quantities of rice, sugar, imported edible oil and kerosene allotted to Government of Kerala for the Public Distribution System for the years 1989, 1990 and 1991 are as under:—